



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

নং 551 দিশপুৰ, শুক্ৰবাৰ, 8 ডিচেম্বৰ 2023, 17 আঘোণ, 1945 (শক)
No. 551 Dispur, Friday, 8th December, 2023, 17th Agrahayana, 1945 (S. E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT :: LEGISLATIVE BRANCH

NOTIFICATION

The 1st December, 2023

No. LGL.101/2011/Pt/437.- The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 22nd November, 2023 is hereby published for general information.

ASSAM ACT NO. LXIII OF 2023

(Received the assent of the Governor on 22nd November, 2023)

THE COTTON UNIVERSITY (AMENDMENT) ACT, 2023

AN ACT

further to amend The Cotton University Act, 2017.

Preamble

Whereas it is expedient further to amend The Cotton University Act, 2017, hereinafter referred to as the principal Act, in the manner hereinafter appearing;

**Assam Act
No. XXII
of 2017**

It is hereby enacted in the Seventy-fourth Year of the Republic of India as follows :-

**Short title,
extent and
commencement**

1. (1) This Act may be called the Cotton University (Amendment) Act, 2023.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of
section 40**

2. In the principal Act, in section 40,
 - (i) before the existing sub-section (1), the following new sub-section shall be inserted namely :-

“(1) The Comptroller and Auditor-General of India or such persons as may be authorized in this behalf shall, once in every year, conduct a financial audit of the annual statement of accounts of the University in such form and in such manner as may be decided by the Comptroller and Auditor-General; and any expenditure incurred in connection with such audit shall be payable from the accounts of the University.”
 - (ii) the existing sub-section(1), shall be re-numbered as sub-section (1A) and in this section, so re-numbered, in fifth line, for the words “Accountant General,”, the words “Comptroller and Auditor-General of India.” shall be substituted.

GEETANJALI DAS SAIKIA,
Secretary to the Government of Assam,
Legislative Department, Dispur.